

(b) No

(c) Yes There are in all 16 public level crossings between Mahim and Borivli and these are proposed to be replaced by road overbridges or road underbridges or foot-overbridges, at the instance of the Corporation

(d) During next five years, subject to approval of plants, etc., and deposit of share of cost by the Corporation

(e) Does not arise.

खादी तथा ग्रामोद्योग आयोग

4973. श्री स्वाधी प्रह्लादाय जी :

श्री हुकूम चन्द कछवाय :

श्री जयप्रताप राव चौधरी :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि

(क) केन्द्रीय सरकार ने पिछले पाच वर्षों में खादी तथा ग्रामोद्योग आयोग बम्बई को प्रति वर्ष कितनी राशि दी थी और खादी तथा ग्रामोद्योग आयोग ने राज्यों को प्रति वर्ष कितनी राशि दी, उसका ब्यौरा क्या है,

(ख) क्या यह सच है कि कुछ राज्यों के संगठना ने खादी तथा ग्रामोद्योग आयोग के मुख्य कार्यालय बम्बई से दिल्ली में लाने की माग की है,

(ग) क्या इस आयोग की कोई शिकायतें प्राप्त हुई हैं कि मध्य प्रदेश सरकार को खादी तथा ग्रामोद्योग आयोग, बम्बई से जो राशि मिली थी, उसका गबन हुआ था और उसका ठीक ढंग से वितरण नहीं हुआ था, और

(घ) यदि हाँ, तो किन कारणों से सरकार ने इस सम्बन्ध में कोई जाच नहीं कराई ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री जे.डी. कुरेसी) (क) एक विवरण सभा घटल पर रखा गया है। [पुस्तकालय में रखा गया। देखिये सचवा एन डी—960/67]

(ख) तथा (ग). जी, नहीं।

(घ) प्रश्न नहीं उठता।

Mines Closed in Maharashtra and Madhya Pradesh

4974. श्री G. S. Mishra :

Shri Nitiraj Singh Chaudhary :

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) the total number of manganese coal and clay mines closed in Maharashtra and Madhya Pradesh since January, 1962,

(b) the number of workers rendered jobless due to the closure of mines,

(c) the steps taken to re-employ these people, and

(d) the total number of reserved areas in possession of Government in M.P. and Maharashtra and the reasons for not throwing them open to public for extraction,

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy) : (a), (b), (c) and (d) The required information is being collected and will be laid on the Table of the House

Railway Accidents

4975. श्री P. Gopalan :

Shri Jyotirmoy Basu :

Will the Minister of Railways be pleased to state

(a) the number of railway accidents which took place during the week ending the 18th June, 1967;

- (b) the details thereof;
- (c) the number of persons killed and injured; and
- (d) the value of property damaged?

The Minister of Railways (Shri C. M. Poonacha): (a) and (b). There were 28 'consequential' train accidents during the week ending 15th June, 1967

Category-wise detail is given below :

Collision	3
Deraillments	21
Level crossing accidents	4
Fires in trains	—
Total	28

(c) One person was killed and 25 persons were injured in these accidents

(d) The cost of damage to Rail way property was estimated at approximately Rs 1.24,953

Export of Human Hair

4976 Shri Ganesh Ghosh: Will the Minister of Commerce be pleased to state

(a) whether it is a fact that orders for raw human hair and wigs were received by some private firms in West Bengal from USA alone for an amount of Rs 65 lakhs in 1966;

(b) whether it is also a fact that more orders for such goods were coming to West Bengal from Japan, Canada and other countries in 1966;

(c) whether it is a fact that a total prohibition has been imposed on private traders to export such goods; and

(d) if so, the reason for such control and how much worth of such goods the State Trading Corporation has exported since the imposition of this control?

The Minister of commerce (Shri Dinesh Singh): (a) A private firm reported that up-to-date figures of

unexecuted contracts and orders held by the manufacturers and exporters of human hair and human hair products stood at Rs. 6.58 lakhs as on 25th April, 1967.

(b) Information regarding receipt of orders from foreign buyers is not maintained statewide

(c) Export of human hair, wigs and wiglets and other articles made partly or wholly of human hair was canalised through the S.T.C with effect from 19th August 1966. In order to implement the canalisation process in gradual stages, private parties who were already established exporters in the past, were allowed to operate as associates of the S.T.C.

(d) Prior to the entry of the S.T.C in human hair trade in June, 1965, export of human hair and human hair products was in an unorganised sector. With the object of ensuring better FOB realisation and exporting more and more human hair in finished form, export was canalised through S.T.C. Value of exports made by S.T.C. from 19th August, 1966 upto 15th May, 1967 was of the order of Rs 58.40 lakhs.

Employees of Iron and Steel Control Organisation

4977. Shri Ganesh Ghosh: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether it is a fact that the staff serving in the Iron and Steel Control Organisation since 1944 are still temporary,

(b) whether it is also a fact that the age of most of these temporary staff is between 41—50 years.

(c) whether due to a ban on promotion and due to inadequate ratio, a large number of staff in all grades of the Organisation have been deprived of promotional avenue and waiting at the ceilings of scales for the last seven or eight years in many cases,